

Government of India

Ministry of Petroleum and Natural Gas

Shastri Bhawan, New Delhi

Dated: 3<sup>rd</sup> February, 2021

To,

The Registrar General,  
All High Courts (as per list)

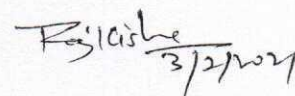
Sub: Filling the post of Member (Legal) in Petroleum and Natural Gas Regulatory Board (PNGRB).

Madam/Sir,

I am directed to say that one post of Member (Legal) has fell vacant on 20.03.2020 in PNGRB and it has been decided to fill the vacancy by inviting applications for the post through open advertisement in leading newspapers. Accordingly, advertisement has been published on 16.01.2021 in leading newspapers including Employment News. Copy of advertisement along with details of the vacancy is enclosed at Annexure.

2. In this regard, it is requested that the vacancy may kindly be given wide publicity through the website and Notice-Boards of the High Court.

Yours faithfully,



(Raj Kishore)

Under Secretary to the Govt. of India

Tel. No. 2338-9464

Encl: as above.

THE HIGH COURT OF MEGHALAYA  
AT SHILLONG

RECEIPT NO

377

DATE

12.2.21

Signature of Receipt Assn



AK

ESB  
15.2.21

12.65  
15/2/21



1. The Registrar,  
High Court Of Andhra Pradesh  
Nelapadu, Amaravati. Pin 522202
2. The Registrar,  
Allahabad High Court  
Nyay Marg,  
Allahabad,  
Uttar Pradesh-211017
3. The Registrar,  
Bombay High Court,  
Fort, Mumbai -32.
4. The Registrar,  
Calcutta High Court,  
3, Esplanade Row West,  
Kolkata, Pin - 700 001
5. The Registrar,  
High Court Of Chhattisgarh,  
Bodri, Raipur Road, Bilaspur,  
Chhattisgarh  
Pin : 495220
6. The Registrar,  
Delhi High Court,  
Sher Shah Road,  
New Delhi - 110053.
7. The Registrar,  
High Court of Gujarat  
Sola, Ahmedabad  
Pin Code : 380 060  
Gujarat.
8. The Registrar,  
The Gauhati High Court  
Mahatma Gandhi Road  
Guwahati - 781001  
Assam, India
9. The Registrar,  
High Court Of Himachal Pradesh  
Ravenswood, Shimla - 171 001
10. The Registrar,  
High Court of J&K  
Jammu & Kashmir State  
Judicial Academy,  
Janipur, Jammu - 180005.
11. The Registrar,  
Jharkhand High Court,  
Doranda,  
Ranchi-834 033
12. The Registrar,  
High Court of Karnataka,  
Dharwad,  
Dharwad-580 011.
13. The Registrar,  
High Court of Kerala  
Ernakulam- 682031
14. The Registrar,  
Madras High Court  
Thiru. C. Kumarappan  
Registrar General  
Madras High Court,  
Chennai-600104
15. The Registrar,  
High Court of Madhya Pradesh,  
Jabalpur, India - 482001
- ✓ 16. The Registrar,  
High Court of Meghalaya  
Shillong - 793001  
Meghalaya
17. The Registrar,  
High Court of Manipur  
High Court Complex,  
Mantripukhri, Imphal, Manipur  
795002
18. The Registrar,  
Orissa High Court  
Chandini Chowk,  
Cuttack, Odisha 753002
19. The Registrar,  
Patna High Court  
State Bank, L.N. Mithra Institute,  
Bailey Rd, Patna, Bihar 800001
20. The Registrar,  
Punjab and Haryana High Court  
Sector-1, Chandigarh.
21. The Registrar,  
Rajasthan High Court  
Bhagwan Das Rd, C Scheme,  
Ashok Nagar, Jaipur, Rajasthan  
302005
22. The Registrar,  
High Court Of Sikkim  
Gangtok, East Sikkim  
Pin: 737101
23. The Registrar,  
High Court of Uttarakhand,  
Nainital,  
Uttarakhand 263002.



**MINISTRY OF PETROLEUM & NATURAL GAS**

**GOVERNMENT OF INDIA**

**SHASHTRI BHAWAN, NEW DELHI - 110001**

**APPLICATIONS FOR SELECTION OF MEMBER (LEGAL), PETROLEUM AND NATURAL GAS REGULATORY BOARD (Advt. - 02) (Re-advertised).**

Nominations/Applications are hereby invited for consideration of the Search Committee for selection to one post of Member (Legal), Petroleum and Natural Gas Regulatory Board. The post will fall vacant on 20.03.2020. The advertisement has been published in Employment News on 16.01.2021.

2. The term of office, the salaries and allowances payable to and the other terms and conditions of service of Member, Petroleum and Natural Gas Regulatory Board is governed by the PNGRB Act, 2006 and the rules notified thereunder. The Act and the Rules notified thereunder are also available on the website at <http://www.petroleum.nic.in>.

3. Bio-data of those who fulfil the qualifications and not more than 62 years of age as on 01.03.2021, be sent in the format given below:

i.	Name of the Post applied for/ Advertisement No.	
ii.	Name of the Applicant	
iii.	Father's Name	
iv.	Date of Birth	
v.	Age as on <u>01.03.2021</u>	
vi.	Address for Communication	
vii.	Telephone No. - Landline (with STD code) & Mobile	
viii.	E-mail Address	
ix.	Whether application is sent through Proper Channel (Yes/No)	
x.	Present Occupation/Profession/Service	
xi.	Educational Qualifications	
xii.	Previous Employment/Experience Details (enclose details of experience as per PNGRB Act, 2006)	
xiii.	Attach one page write-up of your expectation from the job	

4. Last date for receiving applications: 30 days from date of advertisement in the leading newspapers (Applications received after this date will not be considered)

5. The applications in the prescribed proforma may be forwarded along with following documents:-

- Special Achievements/Field of Specialization.
- Vigilance Status (VS/IC/PC).
- A statement showing major/minor penalties imposed during the last ten years.
- CR dossiers containing CRs for the last ten years. In case of photocopies of CR dossiers, every page should be duly attested by an officer not below the rank of Under Secretary to the Govt. of India.

6. Application received after the closing date or without the APAR/CRs dossier (or attested photocopies of ACRs) or otherwise found incomplete or not in the prescribed proforma are liable to be rejected. Officers who apply for the post will not be allowed to withdraw their candidature subsequently. Advance copies of application received after the last date or otherwise found incomplete are liable to be rejected.



7. While forwarding the applications, it may be verified & a certificate may be furnished to the effect that the particulars furnished by the officer are correct. It may also be confirmed that in the event of selection for appointment, the officer concerned will be relieved of his duties.

8. The Search Committee reserves the right to consider persons other than those nominated or who have applied.

9. Address for sending applications:

Joint Secretary (GP),  
Ministry of Petroleum & Natural Gas,  
Shastri Bhawan,  
New Delhi- 110001.